

# THE ORISSA APPROPRIATION (No. 4) ACT, 1960

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**THE ORISSA APPROPRIATION (No. 4) ACT, 1960**

[Received the assent of the Governor on the 20th November 1960, first published in an extraordinary issue of the Orissa Gazette, dated the 26th November 1960]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICE OF THE YEAR ENDING ON THE THIRTY-FIRST DAY OF MARCH, 1961

**B**E it enacted by the Legislature of the State of Orissa in the Eleventh Year of the Republic of India as follows :—

Short title

1. This Act may be called the Orissa Appropriation (No. 4) Act, 1960.

Issue of Rs. 7,03,77, 425 out of the Consolidated Fund of Orissa for the year 1960-61.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule, amounting in the aggregate to the sum of rupees seven crores, three lakhs, seventy-seven thousand, four hundred and twenty-five towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1961 in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1961.

For the Bill, see *Orissa Gazette Extraordinary*, dated the 7th November 1960

## SCHEDULE

1	2	3		
Grant No.	Services and purposes	Sums not exceeding—		
		Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	<b>A—EXPENDITURE ON REVENUE ACCOUNT</b>			
2	28—Jails ..	4,528	..	4,528
3	29—Police ..	1,10,722	1,460	1,12,182
	47—Miscellaneous Departments ..	2,82,987	..	2,82,987
	57—Miscellaneous ..			
	63-A—Expenditure connected with Post-war Planning and Development.			
	—Miscellaneous ..	2,63,178	..	2,63,178
	Administration ..	1,83,688	..	1,83,688
	..			
	..	11,57,480	117	11,57,597
	..			
	..	23,232	..	23,232
	..			
	12-A—Sales Tax ..			

1	2	3		
Grant No.	Services and purposes	Sums not exceeding—		
		Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs	Rs.	Rs.
13	7—Land Revenue ..	5	..	5
14	8—State Excise Duties ..	23,745	..	23,745
15	11—Registration ..	11,448	..	11,448
16	25—General Administration ..	2,19,51,505	..	2,19,51,505
	54—Famine ..			
	57—Miscellaneous ..			
17	42—Co-operation ..	5	36,082	36,087
	43—Industries and Supplies ..			
18	27—Administration of Justice ..	1,982	..	1,982
19	56—Stationery and Printing ..	1,41,492	..	1,41,492
	57—Miscellaneous ..			
20	47—Miscellaneous Departments ..	10,764	..	10,764
21	47—Miscellaneous Departments ..	40,12,500	..	40,12,500
22	38—Medical ..	9,20,040	..	9,20,040
23	39—Public Health ..	34,955	..	34,955
24	XVII—Irrigation, etc.—Working Expenses	28,28,662	..	28,28,662
	18—Other Revenue Expenditure financed from Ordinary Revenues.			
	51-B—Other Revenue Expenditure connected with Multi-purpose River Schemes—Miscellaneous Expenditure.			
25	39—Public Health ..	21,86,568	..	21,86,568
	50—Civil Works ..			

		2	3	
Services and purposes		Sums not exceeding—		
		Grants made by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
26	25—General Administration ..	10,000	..	10,000
27	50—Civil Works ..	5	..	5
28	52-A—Other Revenue Expenditure connected with Electricity Schemes.	20	..	20
30	25—General Administration ..	6,23,005	..	6,23,005
	XLVIA—Receipts from Road and Water Transport Schemes— Road Transport—Working Expenses.			
31	10—Forest ..	1,54,475	..	1,54,475
32	40—Agriculture ..	45,295	..	45,295
	Public Health ..	5,005	..	55,005
	Miscellaneous ..			
39	57—Miscellaneous Husbandry ..	4,04,005	..	4,04,005
	41—Miscellaneous ..	19,000	..	19,000
35	Other Revenue Expenditure financed from Ordinary Revenues.	9,43,604	..	9,43,604
	40—Agriculture			
	23—Appropriation for Reduction or Avoidance of Debt.	..	50,432	50,432
Total—A ..		3,64,03,900	88,091	3,64,91,991

1	2	Sums no	
Grant No.	Services and purposes	Grants made by the Assembly	Cha the date
		Rs.	1
	<b>B—OTHER EXPENDITURE—</b>		
39	80-A—Capital outlay on Multi-purpose River Schemes—Hirakud Dam Project.	93,00,000	93,00,000
41	P—Loans and Advances by State Governments—Loans to Local Funds, Private Parties, etc.	69,60,005	69
43	68-A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	10	1
	81-A—Capital outlay on Electricity Schemes outside the Revenue Account.		
44	71—Capital outlay on Schemes of Agricultural Improvement and Research.	..	..
	72—Capital outlay on Industrial Development outside the Revenue Account.		
47	70—Capital outlay on Improvement of Public Health.	5	5
48	72—Capital outlay on Industrial Development outside the Revenue Account.	4,69,234	..
	82—Capital Account of other works outside the Revenue Account.		
52	82—Capital Account of other works outside the Revenue Account.	5,900	5,900

2	Services and purposes	3		
		Sums not exceeding—		
		Grants made by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
55	72—Capital outlay on Industrial Development outside the Revenue Account.	2,77,500	..	2,77,500
	82—Capital Account of other works outside the Revenue Account.	45,718	..	45,718
	Capital Account of Civil works outside the Revenue Account.	35,72,106	1,75,000	37,47,106
	81—Capital Account of Civil Works	1,30,00,000	..	1,30,00,000
58	85-B—Appropriations to the Contingency Fund.	..	50,432	50,432
60	85-B—Appropriations to the Contingency Fund.	..	50,432	50,432
60-A	Public Debt—A—Debt raised in India—IV—Other (payment).	..	50,432	50,432
	Total—B ..	3,36,30,478	2,54,956	3,38,85,434
	Grand Total ..	7,00,34,378	3,43,047	7,03,77,425